

to make it obligatory on the part of manufacturers to issue a certificate to the effect that every vehicle released for sale shall be covered by a warranty certificate issued by the manufacturer that the vehicle will be conforming to the pollution standards for a period of two years subject to proper maintenance by the owner, and if during the warranty period the vehicle is found to violate the emission standards the vehicle shall be liable to be recalled by the manufacturer and suitable replacement/compensation given to the owner.

Support to Small and Medium Industrial Units by International Development Research Centre

1863. SHRI PARASRAM BHARDWAJ:

Will the Minister of FINANCE be pleased to state:

(a) whether the International Development Research Centre, a funding agency of Canada has decided to support small and medium industrial units in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) Does not arise in view of (a) above.

Conference on Economic Advancement of Poor Rural Women

1864. SHRI SRIBALLAV PANIGRAHI:

Will the Minister of FINANCE be pleased to state:

(b) whether the International Fund for Agricultural Development, and United nation agency, propose to organise a conference on the 'Economic Advancement of Poor Rural Women' in Geneva;

(b) if so, the details thereof;

(c) whether India propose to participate in the Conference; and

(d) if so, the issues likely to be raised in the conference?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ((SHRI RANESHWAR THAKUR): (a) and (b). Yes, Sir. A summit on the Economic Advancement of the Rural Women sponsored by the International fund for Agricultural development (IFAD) was held in Geneva, Switzerland on February 25 - 26 , 1992.

(c) India was represented at the summit by Smt. Mahasveta Devi as a Special Representative of Smt. J. Venkataraman, wife of the President, Shri R. Venkataraman.

(d) The summit was intended to create global awareness of poor rural women's economic constraints, contribution and potential and to mobilises action and resources to improve rural women's socio-economic position worldwide by Governments; non-governmental organisations and the United Nations System.

[English]

SHRI RUPCHAND PAL (hooghly): Mr. Speaker, Sir, through you, I would like to draw the attention of this August House to a very serious matter. The matter is that it has emanated from possible and very knowledgeable quarters that foreigners are being allowed to sit though highly confidential meetings in the Prime Minister's Office. Now, as you know, foreigners are being allowed to monitor the economic administration of our country for sometime now; former bureaucrat of fund-Bank have taken over our economic administration and now the news has come that in the name of research some English Professor has been

allowed to sit through all the confidential meetings.

MR. SPEAKER: Did you give a notice of this to the Prime Minister?

SHRI RUPCHAND PAL: Sir, the Prime Minister should make a statement to dispel the doubts in the minds of the people. *(Interruptions)*

MR. SPEAKER: If you are alleging anything against any member or the Minister, you should give a notice to him.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, it is not a private matter; this is a allegation against the Government. *(Interruptions)*.

SHRI RUPCHAND PAL: Has any Indian been allowed to sit through such highly confidential meetings. *(Interruptions)*.

MR. SPEAKER: The Minimum courtesy required is that you should inform the Prime Minister.

SHRI RUPCHAND PAL: I am informing through you, Sir.

MR. SPEAKER: You do not have to do like that. You should know what kind of a matter you are raising here. Please take your seat now.

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: It is not a private matter between one Member and the Prime Minister.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, this is not a personal allegation against the Prime Minister at all. Regarding the functioning of the government certain disquieting reports has appeared and that

being so that they can disabuse the minds of the people. But this has not happened. Why can they not say 'no'? *(Interruptions)*.

PROF. K.V. THOMAS (Emakulam): Sir, this is a baseless allegation.

SHRI SOMNATH CHATTERJEE: It is not correct. If you think that everything is partisan, then we shall raise it. *(Interruptions)*.

MR. SPEAKER: Please take your seat, I am dealing with it.

(Interruptions)

MR. SPEAKER: You are not talking to the Minister, you are talking to the chair. I will ask him to reply if you want.

(Interruptions)

MR. SPEAKER: There are some important matters and we do realize that you are very anxious to have the facts. But before you do that, the minimum courtesy is that you should inform him.

(Interruptions)

[*Translation*]

SHRI RAM VILAS PASWAN: We want to raise it through You. *(Interruptions)*.

[*English*]

MR. SPEAKER: I do not have the information about Prime Minister's Office. It may come against you also. I will not allow like this against you.

(Interruptions)

SHRI SOMNATH CHATTERJEE: We also want to know about the procedure. The hon. member has referred to it. In a letter, he

has sought your permission to raise it. You have been kind enough to call him on that matter.

MR. SPEAKER: No. You please Understand that this is our House. we are doing unlisted business. That is my difficulty.

SHRI SOMNATH CHATTERJEE: He has given a notice.

MR. SPEAKER: I receive so many notices fifteen minutes before I come to the House. Excuse me and pardon my incapacity to go though all the notices.

SHRI SOMNATH CHATTERJEE: We can excuse you but not them.

SHRI RUPCHAND PAL: You can ask them to come out with a statement. (*Interruptions*).

SHRI SOMNATH CHATTERJEE: We appreciate your difficulty. I am sure you appreciate the seriousness of the matter. Therefore let this Government come out of the slumber and respond. Please wake them up.

Do not put everything under lock and key and give key to them. (*Interruptions*).

MR. SPEAKER: This can be denied also. Proper enquiry can be made.

(*Interruptions*)

MR. SPEAKER: Do not go to the other extreme.

SHRI DATTATRAYA BANDARU (Secunderabad): In Andhra Pradesh, as per the available information with the ONGC, there are abundant gas reserves of nearly 337 billion cubic metres in Krishna and Godavari basin of Andhra Pradesh and also

according to the recent survey reports available, there are gas reserves at Pedapalli village of Karimnagar district in Andhra Pradesh. These gas reserves must be brought into utilisation immediately by exploring the possibilities for the industrial development of Andhra Pradesh. Andhra Pradesh is facing an acute shortage of power with the frequent failure of monsoon and inadequate supply of coal. Therefore, the utilisation of the gas reserves will boost up the industries in the Ramagundam industrial area which is popularly known as 'Manchester of India' This area is particularly possessing all the natural resources.

With the installation of gas based power stations, many more industries may come up. Even the agrarian sector also will be benefited by establishing gas production in Krishna Godavari basin and Peddapalli and Atargaon, the gas based generating stations with less gestation period can be taken up in order to bridge the alarming gap in energy supply and demand.

As such, I request the hon. Minister of Petroleum and natural Gas to arrange to allocate the 1.0 .. cmd. earlier allocating to NTPC. Further, the clearance of Kaklnada (300 MW), Rajhundry (Vemagiri - 300 MW), Vijeswaram Stage-II (300 MW), Rajhumundry (Vemagiri - 300 MW), Vijeswaram Stage-II (300 MW) Amalapuram (375 MW) power projects may be ordered for clearance by allocating 5.5. MCMD of gas to the State of Andhra Pradesh to complete these gas based power plants. If these projects are cleared and further gas reserves are brought into utilisation; the present power scenario of Andhra Pradesh will improve so that the high tension consumers in Vishkapatnam, Hyderabad, Kotagudem, Ramagundam and industrial belt of Andhra Pradesh will have a sight of relief. This will also add to the Indian economy.